

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 611 of 2018**

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the appellant(s): Mr. Pratyush Kumar, Advocate.

For the respondent(s): Mr. K.S. Nanda, Advocate

04/06.09.2021: As prayed for, three weeks' time is allowed to the counsel for the appellant(s) to file necessary affidavit.

List this case after three weeks.

Anu/-

(ANANDA SEN, J.)